

1	2	3
9	West Godavari	981.91
10	Prakasham	1015.46
11	Nalgonda	942.05
12	Nellore	1026.27
13	Ailabad	1260.67
TOTAL:		14616.11

Rural electrification

1442. SHRI B.K. HARIPRASAD: Will the Minister of POWER be pleased to state:

(a) the number of villages/rural habitations targeted to be electrified under Rajiv Gandhi Grameen Vidyutikaran Yojana for the year 2005-06 and the actual number of villages/rural habitations electrified during the year; and

(b) the funds allocated for rural electrification projects during the year 2006-07 and the number of villages electrified in the year upto 31st December, 2006?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) the target fixed by the Government for electrification of villages during 2005-06 was 10,000 against which the implementing States have reported electrification of 9819 villages.

(b) The funds allocated for Rajiv Gandhi Grameen Vidyutikaran Yojana for 2006-07 is Rs. 3000 crores. The implementing agencies have reported electrification of 17211 villages under RGGVY during current fiscal year upto 31st December, 2006.

Transmission losses in NDMC area

1443. SHRIMATI JAYA BACHCHAN: Will the Minister of POWER be pleased to state:

(a) the details of the transmission losses of power in the NDMC area and the rest of Delhi;

(b) whether it is a fact transmission losses and theft in NDMC area are less because of power rates; and

(c) if so, the reasons that the rates of power/electricity are not kept at par with that of NDMC in rest of Delhi?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE):
(a) Transmission and Distribution (T&D) Losses for the year 2005-06 as approved by the Delhi Electricity Regulatory Commission (DERC) in New Delhi Municipal Council (NDMC) area are 11.50% Aggregate Technical and Commercial (AT&C) losses of respective Distribution Companies (DISCOMs), as admitted by DERC for the year 2005-06 are as under:

Sl. No.	Name of Distribution Company	AT&C losses (%)
1	North Delhi Power Ltd.	26.52
2	BSES Rajdhani Power Ltd.	35.53
3	BSES Yamuna Power Ltd.	43.89

(b) Transmission losses are due to technical reasons depending upon the condition and robustness of the distribution system. The theft, in NDMC area is less, for which any particular reason *i.e.* low power rates could not be assigned and there could be other reasons like better consumer profile, efficient revenue collection etc., for less theft of power in NDMC area.

(e) According to Electricity Act, 2003, DERC is empowered to determine the tariff for distribution of electricity in Delhi, by various licensees, as per the provisions of the Act. The electricity tariff determination depends on the overall power purchase cost as well as the operational and financial performance of the DISCOMs *i.e.* AT&C loss levels, operational expenses, capital investment for system upgradation/augmentation etc. In view of these factors the tariff in NDMC area is different from the rest of Delhi.

Capacity addition by NTPC

1444. SHRIMATI JAYA BACHCHAN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that NTPC has drawn up plans for capacity addition to its plans for power generation;